

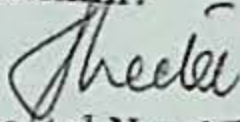


GOVERNMENT OF JAMMU & KASHMIR
Department of Rural Development and Panchayati Raj
Civil Secretariat, J&K, Srinagar.

Notification
Srinagar, the 23rd July, 2019

SRO 469 .-In exercise of the powers conferred by sub-section (6) of the section 4 of the Jammu and Kashmir Panchayati Raj Act, 1989, read with rule 47-A of the Jammu and Kashmir Panchayati Raj Rules, 1996, and in partial modification of Notification SRO 28 dated 10-01-2019, Notification SRO 29 dated 10-01-2019, Notification SRO 30 dated 10-01-2019, Notification SRO 31 dated 10-01-2019, Notification SRO 35 dated 10-01-2019 and Notification SRO 42 dated 10-01-2019, the Government hereby directs that the names of such Panch(es)/Panch(es) notified vide above stated Notifications shall stand de-notified from the date as shown against each in Annexure "A" to this notification.

By order of the Government of Jammu and Kashmir.


(Sheetal Nanda) IAS

Secretary to the Government
Dated:- 23/07-2019

RD&PR/PYT/176/2019

Copy to the:-

1. Financial Commissioner to Hon'ble Governor.
2. All Financial Commissioners.
3. All Principal Secretaries to Government.
4. Chief Electoral Officer, J&K, Srinagar.
5. All Commissioners/Secretaries to Government.
6. Divisional Commissioner, Jammu/Kashmir/Ladakh.
7. Inspector General of Police, Kashmir
8. All Commissioners/Secretaries to the Government
9. District Development Commissioner Bandipora, Ganderbal Anantnag, Reasi and Baramulla.
10. Director, Rural Development Department, Kashmir.
11. Director, Local Bodies Kashmir
12. OSD to Advisor (F) to the Hon'ble Governor.
13. Assistant Commissioner Development Bandipora, Ganderbal Anantnag, Reasi and Baramulla.
14. District Panchayat Officers Bandipora, Ganderbal Anantnag, Reasi and Baramulla.
15. General Manager, Government Press, Srinagar for publication
16. Private Secretary to Chief Secretary.
17. Private Secretary to the Secretary to the Government, Department of RD & PR
18. All District Panchayat Officers.
19. in-charge Departmental Website.
20. Stock file.

Annexure "A" to the SRO ⁴⁶⁹

dated: 23-07/2019

(1)

S.No	District	Block	Halqa Panchayat	Name of Sarpanch with Parentage	Panch Consitency	Name of Panch with Parentage	Notified Vide SRO dated	Dates of De-Notification
	B-15 BANDIPORA	B-08 HAJIN	Ajas E	Abdul Rasheed Gojar	Chrawan Vi	Abdul Rashid Gojjar	SRO 29 dt 10-01-2019	From Abinitio i.e 10/01/2019
		B-09 Naidkhai	PH-08 Naidkhai D	Mehraj ud din Mir	Wazpora Iii	Mehraj ud Din Mir		
	Budgam	1-B.K Pora	Brariqund	Aijaz Ahmad Chopan s/o Ab Salam Chopan	Brariqund 1	Aijaz Ahmad Chopan s/o Ab Salam Chopan	SRO 31 dt 10-01-2019	From Abinitio i.e 10/01/2019
		8-Nagam	Nagam B	Mohd Maqbool Bhat s/o Ali Mohammad Bhat	Nagam B 1	Mohd Maqbool Bhat s/o Ali Mohammad Bhat		
		15-Sukhnag	PH-12-Rawalpora	Gh Mohmmed Mir s/o Ab Ahad Mir	Rawapora 7	Gh Mohmmed Mir s/o Ab Ahad Mir		
		15-Sukhnag	PH-17-Zempora	Shabir Ahmad Sheikh s/o Ab Rahim Sheikh	Zempora 3	Shabir Ahmad Sheikh s/o Ab Rahim Sheikh		
		Rathsum	Meeripora B	Mohd Yousuf Ganie S/O Khazir Mohd Ganie	Narwara	Mohd Yousuf Ganie S/O Khazir Mohd Ganie		
			Rathsun B	Farooq Ahmad Ganaie S/O Ab Rehman Ganie	Rathsun B	Farooq Ahmad Ganaie S/O Ab Rehman Ganie		
		Budgam	Lakhripora	Aga Syed Mohsin S/O Syed Ali Shah	Mirqund	Aga Syed Mohsin S/O Syed Ali Shah		
		Soibugh	Galwanpora	Mohd Shafi Dar S/O Ali Mohammad Dar	Chowdhr Bagh 10	Mohd Shafi Dar S/O Ali Mohammad Dar		
		Khag	Kangripora	Mushtaq Ahmad Parra S/O Ali Mohd Para	Kangripora	Mushtaq Ahmad Parra S/O Ali Mohd Para		

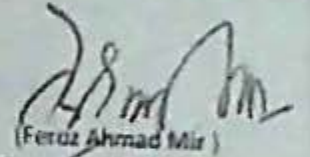
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10	Bararnulla		Sitaharan Shirpora	Abdul Rashid Lone S/O Abdul Samad Lone				
1		Wagoora		Naseer Ahmad Sofi S/O Late Gh Rasool Sofi	Sitaharan A Gavegaran Sheerpora	Abdul Rashid Lone S/O Abdul Samad Lone		
2		Naidhal	Binner A	Mohd. Akbar Rather S/o Gh Hassan Rather	Binner Iv	Naseer Ahmad Sofi S/O Late Gh Rasool Sofi	SRO 28 dt 10-01-2019	From Abinitio i.e 10/01/2019
1	ANANTNAG	Dachnipora	Sofipora	Mehbooba Banoo W/o Mohd Ibrahim Khan	Herpora	Mohd. Akbar Rather S/o Gh Hassan Rather		
2		Chittergul	Deethu B	Ab Hamid Reshie S/O Gh Ahmad Reshi	Nagnarian	Mehbooba Banoo W/o Mohd Ibrahim Khan		
3		Achabal	Akingam B	Nana Jee Watal W/o Janki Nath	Tulbag Mirpora	Ab Hamid Reshie S/O Gh Ahmad Reshi		
4			Brakpora	Syed Wajhat Hussian S/O Syed Gh Nabi	Chinar Colony	Nana Jee Watal W/o Janki Nath	SRO 35 dt 10-01-2019	From Abinitio i.e 10/01/2019
5			Brenti B	Shabir Ahmad Ganie S/O Gh Mohd Ganie	Cheki Brinty	Syed Wajhat Hussian S/O Syed Gh Nabi		
6			Magraypora	Waseem Ahmad Shah S/O ab aziz Shah	Ganie Mohalla	Shabir Ahmad Ganie S/O Gh Mohd Ganie		
1	Ganderbal	Ganderbal	Gadoora	Abdul Samad Lone S/O Ab Aziz Lone	1 Sheikh Boni	Waseem Ahmad Shah S/O ab aziz Shah		
					Pc 6 Mir Mohalla	Manzoor Ahmad Mir S/O Gh Nabi Mir	SRO 30 dt 10-01-2019	Sarpanch Expired , from the date of death of Sarpanch
					Dera Baba Bandha	Abdul Samad Lone S/O Ab Aziz Lone		
	Reasi	Reasi	Dera Baba Banda	Zarina Faroz W/o Taraq Hussain	Mansoo No-1	Joginder Kumar S/O Soba Ram	SRO 42 dt 10-01-2019	Sarpanch Resigned , from the date of acceptance of Resignation
					Mansoo No-2	Naseem Akhter W/o Gh Nabi		
					Mansoo No-3	Kamal Singh S/o Chuni Lal		
						Faiz Alam S/o Meran Bakash		

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Mansoo No-4	Salma Bibi D/O, W/O Jabir Hussian
Tanda No-1	Girdhari Lal S/o Raju Ram
Tanda No-2	Mustaq Ahmed S/o Gulab Din
Tanda No-3	Lakshmi Devi D/o, W/O Manoj Kumar
Tanda No 4	Surjeet Kumar S/O Tara Chand



(Feroz Ahmad Mir)
Under Secretary to the Government
Department of RD&PR

